

HIGH COURT OF UTTARAKHAND AT NAINITAL
NOTICE

No. 10 /UHC/Admin.B/2024

Dated: 23 April, 2024

The following Advocate's Clerks are required to deposit fee as mentioned before their names for renewal / registration as Advocate Clerk for the year 2024-2025:

Applications for Renewal of Registration:

Sl. No	Regi. No.	Name of the Advocate Clerk	Name of the Sr. Advocate/ Advocate	Registration to be renewed from	Fees ₹
1.	03/2007	Sri. Bal Krishan Pandey	Sri. Aditya Pratap Singh	01.04.024 to 31.03.2025	25/-
2.	10/2021	Sri. Vijay Kumar Arya	Sri. B.D. Pande	01.04.024 to 31.03.2025	25/-
3.	07/2014	Sri. Diwan Singh	Sri. Piyush Garg	01.04.024 to 31.03.2025	25/-
4.	05/2022	Sri. Rahul Lal Arya	Sri. Anil Kumar Joshi	01.04.024 to 31.03.2025	50+20+25+25=120/-
5.	15/2014	Sri. Dinesh Pant	Sri. Bhuwan Bhatt	01.04.024 to 31.03.2025	25/-
6.	14/2016	Sri. Dayal Pant	Sri. Rajkumar	01.04.024 to 31.03.2025	25/-
7.	04/2022	Sri. Arjun Singh Jeena	Sri. Vikas Bahuguna	01.04.024 to 31.03.2025	25/-
8.	06/2014	Sri. Harak Singh Rautela	Sri. Siddhartha Singh	01.04.024 to 31.03.2025	25/-
9.	02/2021	Sri. Harish Ram	Sri. Mohd. Azim	01.04.024 to 31.03.2025	25/-
10	02/2023	Sri. Suraj Singh	Sri. S. S. Yadav	01.04.024 to 31.03.2025	50+25=75/-
11	11/2019	Sri. Saurabh Pandey	Sri. Siddhartha Sah	01.04.024 to 31.03.2025	50+20+25+25+50=170/-
12	08/2014	Sri. Jitendra Singh Bisht	Sri. Pradeep Chamyal	01.04.024 to 31.03.2025	25/-
13	05/2014	Sri. Naresh Kumar Vishwakarma	Sri. Piyush Garg	01.04.024 to 31.03.2025	25/-
14	15/2021	Sri. Kamlesh Kumar	Sri. Tapan Singh	01.04.024 to 31.03.2025	50+20+25+25=120/-
15	01/2023	Sri. Brajesh Kumar	Sri. Prabha Naithani	01.04.024 to 31.03.2025	25/-
16	05/2019	Sri. Abhishek Kumar	Sri. Sandeep Tiwari	01.04.024 to 31.03.2025	50+20+25+25=120
17	50/2004	Sri. Rakesh Kumar	Sri. Sandeep Kothari	01.04.024 to 31.03.2025	50+20+25+25=120/-
18	31/2019	Sri. Vivek Singh Bisht	Sri. K. P. Upadhyay	01.04.024 to 31.03.2025	50+20+25+25=120/-
19	19/2006	Sri. Har Singh	Sri. Subhash Upadhyay	01.04.2024 to 31.03.2025	50+20+25+25=120/-

Applications for Fresh Registration:

Sl. No.	Name of the Advocate Clerk	Date of Birth	Has Completed 21 years	Name of the Sr. Advocate/Advocate	Qualification	Fees ₹
1.	Sri.Kamlesh Kumar	17.07.1999	Yes	Sri. Tapan Singh	Intermediate	110/-
2.	Sri.Harsh Kumar	16.06.2000	Yes	Sri. N. S. Pundir	Intermediate	110/-
3.	Sri.Prakash Kumar Arya	01.07.1993	Yes	Sri. Neeraj Garg	High School	110/-
4.	Sri.Piyush Kumar	18.03.2003	Yes	Sri. Neeraj Garg	High School	110/-
5.	Sri.Ashok Ram	19.06.1991	Yes	Sri. Irum Zeba	Graduate	110/-
6.	Sri. Navprabhat Mer	13.11.2004	No.	Sri.Chetan Latwal	Intermediate	Not eligible

The above mentioned Advocates' Clerks are required to deposit the aforementioned fee in the Cash Section of this Court on or before 30.04.2024 by 1 p.m. through tender.

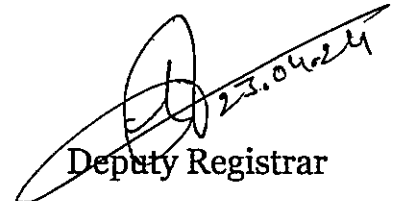
Sd/-
Registrar (Judicial)
High Court of Uttarakhand

No. 2127 /UHC/Admin.B/2006

Dated: 23.04.2024

Copy to:

1. President/ Secretary, High Court Bar Association, Nainital.
2. Deputy Registrar Accounts/Judicial.
3. D.R. Listing for publishing the notice in the cause list of Hon'ble High Court.
4. OIC /NIC, High Court of Uttarakhand, Nainital with request to upload it on the website of the Hon'ble High Court.
5. Notice Board of High Court and Notice Board of Bar Association.
6. Guard File.


Deputy Registrar
Admin.B